Bombay so that the passengers can reach Cochin earlier ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir. The passengers from Delhi to Cochin via Bombay have to wait at Bombay for about three hours, but via Madras the waiting time is only 35 minutes.

(b) The air-timings are drawn up with a view to the best utilisation of the available aircraft. In the present situation no relief is possible, but I.A.C. will keep the matter in view when more aircraft are available and more services introduced.

महाभारत सम्वत् चालू करना

3324. **श्री भोगेन्द्र झा** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार महाभारत के युद्ध की समाप्ति को आधार मानकर भारत में महाभारत सम्बत् चालू करने का है; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में उप-मंत्री (श्री के० एस० रामास्वामी) : (क) जी नहीं, श्रीमान् ।

(ख) सरकार ने पहले ही ग्रिगोरीय कैलेण्डर के सदृश्य 22 मार्च, 1957 तदनुसार 1 चैत्र, 1879 से विभिन्न असैनिक कार्यों में उपयोगार्थ सम्पूर्ण भारत के लिये शक सम्बत् पर आधारित एक समान राष्ट्रीय कैलेण्डर अपना रखा है । कैलेण्डर सुधार समिति ने देश में प्रचलित महाभारत से सम्बन्धित कैलेण्डर सहित विभिन्न कैलेण्डर प्रणालियों पर विचार करने के बाद इस राष्ट्रीय कैलेण्डर की सिफारिश की थी ।

केन्द्रीय असैनिक सेवा

3325. **श्री निहाल सिंह** : क्या गृह-कार्य मंत्री 22 नवम्बर, 1967 के अतारांकित प्रश्न संख्या 1261 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय असैनिक सेवा के बारे में जानकारी अब एकत्र कर ली गई है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां, श्रीमान् ।

(ख) अप्रैल 1965 से अगस्त 1967 तक की अवधि में श्रेणी I के अधिकारियों की संख्या जिन्होंने अपने पुत्र पुत्री तथा अन्य व्यक्तियों के लिये जो उन पर निर्भर हैं (प्राईवेट) निजी उपक्रमों में (रोजगार लेने) नौकरी हेतु अनुमति के लिये आवेदन किया—146.

श्रेणी I के अधिकारियों की संख्या जिन्हें अनुमति प्रदान की गई—143.

श्रेणी I के अधिकारियों की संख्या जिन्हें अनुमति प्रदान नहीं की गई—3.

भारतीय असैनिक सेवा के सेवानिवृत अधिकारी

3326. **श्री निहाल सिंह** : क्या गृह-कार्य मंत्री 22 नवम्बर, 1967 के अतारांकित प्रश्न संख्या 1262 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय असैनिक सेवा के सेवानिवृत्त अधिकारियों के बारे में जानकारी इस बीच इकट्ठी कर ली गई है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां, श्रीमान् ।

(ख) सूचना सभा पटल पर रखे गये विवरणों में दी गई है । [**पुस्तकालय में रख दिया गया । देखिये** संख्या LT 397/68] ।

कार चोरों का गिरोह

3327. **श्री निहाल सिंह**: क्या गृह-कार्य मंत्री, 15 नवम्बर, 1967 के अतारांकित प्रश्न संख्या 439 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि कार चोरों के गिरोह की जांच के बारे में इस बीच कितनी प्रगति हुई है और जांच के कब तक पूरा हो जाने की सम्भावना है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : इस गिरोह के विरुद्ध सात मामलों में से, छ: मामलों में जांच समाप्त कर दी गई है क्योंकि कथित चुराई गई कारें नेपाल से प्राप्त नहीं की जा सकीं । इन कारों की बरामदी का प्रश्न परराष्ट्र मंत्रालय द्वारा नेपाल सरकार के साथ उठाया गया है ।

शेष मामलों में जांच जारी है और शीघ्र ही समाप्त हो जायगी ।

AIRSTRIP IN TIRUPATHI (ANDHRA PRADESH)

3328. SHRI GADILINGANA GOWD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to construct an airstrip in Tirupathi of Andhra Pradesh; and

(b) whether it is a fact that the Board of Trustees of Tirupathi Devasthanam have offered to share a major portion of cost if such an airstrip is constructed at Tirupathi?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) A suggestion in this regard has been received and is under examination.

(b) No such formal offer has been received, but the possibility of the Devasthanam sharing the cost of construction has been discussed with the Temple authorities.

UNSCHEDULED FLIGHTS DURING GENERAL ELECTIONS

3329. SHRI GADILINGANA GOWD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of unscheduled flights used during the last General Elections; and

(b) the number of those used by organisations *i.e.* political parties and by individual candidates?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). In fulfilment of an assurance given in reply to an Unstarred Question No. 509-A, answered on 4th April 1967, information regarding candidates/organisations who made use of non-scheduled flights, for election purposes, during the last General Elections, was laid on the Table of the Lok Sabha on 19th July, 1967. A copy of this statement is laid on the Table of the House for ready reference. [*Placed in Library. See* No. LT-398/68.]

TOURIST HOTELS IN ANDHRA AND MYSORE

3330. SHRI GADILINGANA GOWD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number and the places of tourist hotels run by Government in Andhra and Mysore States; and

(b) the terms for giving financial assistance to the organisations or individuals to construct hotels or lodging places?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The Government of India does not run any hotels in Andhra Pradesh and Mysore States.

(b) At present financial assistance to the hotel industry is available from the State Finance Corporations, or the Industrial Finance Corporation which advance loans to the industry generally to the extent of 50% of the capital cost of the project. Financial assistance in the shape of interest bearing loans will also be available from the Hotel Development Fund set up by the Government to approved hotel projects undertaken by public or private limited companies located in areas of tourist importance. The quantum of loans will be up to two-thirds of the value of the fixed assets *i.e.* land, building and other immovable assets in the case of new constructions, repayable in nine years. In the case of approved hotel projects undertaking expansion/renovation, the quantum of loan will be up to 50% of the cost to be incurred, repayable in 7½ years. The rate of interest payable on these loans will be the same as that charged by the Government to Industrial undertakings *i.e.* 7% per annum.

PROMOTION OF KURKU DANCES OF BASTAR

3331. SHRI G. C. DIXIT: Will the Minister of EDUCATION be pleased to state:

(a) whether any financial assistance is given by the Sangeet Natak Akademi for the promotion of Kurku dances of Bastar people who have been awarded so many times Republic Day Prizes in M.P.;